

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/198(KB)2023
IA(I.B.C)/1260(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	INDIAN BANK VS BOSTIN ENGINEERS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Saswati Chatterjee, Adv.] For the Respondent

Mr. Pranay Agarwal, Adv.] For the Resolution Professional

Ms. Sweta Majumdar, Adv.]

ORDER

1. Learned Counsel for the Respondent present. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/1260(KB)2024:**
 - a. Let a copy of IA(I.B.C)/1260(KB)2024 be served upon the learned Counsel for the Respondent, if not served.
 - b. Upon receipt of a copy of IA(I.B.C)/1260(KB)2024, the Respondent is directed to file a reply affidavit within a period of two weeks.
 - c. The Respondent is also directed to co-operate with the Resolution Professional and furnish all the information and documents as has been required by the Resolution Professional.
 - d. List this matter on **19th July, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**